

needed are coming forward to be trained and such of them as are being trained are not just enough to serve the needs of the hospitals in our country. Therefore, I would like to suggest, as has happened in Madras State, the acceptance by the Government of the scheme of recruiting male nurses, giving them training and thus increasing the total number of nurses available.

Secondly, in regard to women nurses also, their conditions of work need quite a lot of improvement, more specially in regard to security to be provided for them. We have been having reports of how some of the nurses have come to be treated rather badly while in the hospitals and also in their hostels and as they were going between the hospitals and the nursing homes also. So, some improvement has got to be made in order to assure them sufficient security.

12.23 hrs.

[MR. DEPUTY SPEAKER in the Chair].

Thirdly, till now, these nurses have been coming from only one or two States or rather these young women hailing from one or two States only have been offering themselves to be trained as nurses and, afterwards, to be employed. Some special steps have to be taken by the Government to see that facilities are provided for men as well as women to be encouraged to offer themselves for being trained as nurses and for being employed as nurses also.

Lastly, some special steps will have to be taken to encourage the tribal people, tribal women specially, to come forward and offer themselves to be trained as nurses.

I hope, the hon. Minister will try to take steps in the direction suggested by me.

SHRI B. SHANKARANAND: I take note of the suggestions.

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of clause (c) of sub-section (1) of Section 3 of the Indian Nursing Council Act, 1947, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Indian Nursing Council."

The motion was adopted.

12.25 hrs.

MATTERS UNDER RULE 377

(i) STEPS TO PROTECT ANANDPUR SUB-DIVISION IN ORISSA FROM RECURRING FLOODS

*SHRI HARIHAR SOREN (Keonjhar): I would like to draw the attention of the hon. Minister of Agriculture regarding the extensive damage of crops in 30,000 acres of land in Anandpur sub-division of my constituency due to the recurring floods of river Baitarani. This area is very much prone to floods and almost every year there will be a loss of not only crops but cattle wealth as well. This loss will run into several lakhs of rupees. In addition, hundreds of lives are lost every year due to these floods.

It is predominantly, a backward area where the people are much below the poverty line. They are constantly demanding the construction of a barrage on river Baitarani at Anandpur, so that the recurring floods can be averted. It is a vital issue as it concerns the living of millions of people.

In view of this, I urge upon the Government to sanction required funds for constructing a barrage at

*The original speech was delivered in Oriya.

[Shri Harihar Soren]

Anandpur, so that the entire area can once for all be protected from the recurring floods.

(ii) NEED FOR TIMELY SUPPLY OF BOOKS AND STATIONERY TO SCHOOL CHILDREN

श्री राजनाथ सोनेकर शास्त्री (सैदपुर) अध्यक्ष महोदय, अत्यन्त खेद के साथ सूचित किया जाता है कि चोर-बाजारी और भ्रष्टाचार का शिकार आदमी ही नहीं, बल्कि स्कूल के छोटे-छोटे बच्चे भी हो रहे हैं, जो आनेवाले कल के राष्ट्र निर्माता हैं।

देश के प्रत्येक राज्य में स्कूल, कालेज, विद्यालय, महाविद्यालय, विश्वविद्यालय, खल गये हैं। पढ़ाई का क्रम चालू हो गया है, किन्तु पाठ्य-पुस्तकों तथा कापिया बाजार में उपलब्ध नहीं हैं। बार-बार पुस्तक तथा स्टेशनरी विक्रेताओं के यहाँ चक्कर लगाने पर हम एक ही नया-तुला उत्तर मिलता है कि पुस्तक आ जायेगी तो मिल जायेगी, कागज उपलब्ध नहीं है। सम्पूर्ण शैक्षणिक जीवन अस्त-व्यस्त है। भारी संख्या में छात्र-छात्राये हताश हो कर कापी किताब के लिये इधर उधर भटक रहे हैं।

राज्य सरकारों ने सस्ते दामों पर विद्यार्थियों को कापिया तथा स्टेशनरी के अन्य सामान उपलब्ध कराने की योजना बनाई। सहकारी स्टोरों का निर्माण हुआ। खेद है कि पवित्र विद्या संस्थान में बने ये सहकारी स्टोर भी अपवित्र हो गये। इन में भी भ्रष्टाचार का मगरमच्छ प्रवेश कर गया। आज उन पर बिक रही कापियां विद्यार्थियों को नहीं मिल पा रही हैं। प्रायः उन का सारा माल बाजार में ब्लैक हो रहा है। 25 पैसे मूल्य की निर्धारित कापी 60 पैसे में बिक रही है। हर जगह दगना-तिगना दाम बसूला जा रहा है।

मध्य प्रदेश, उत्तर प्रदेश, बिहार, हरियाणा के देहातों के छात्रों की तो और दुर्दशा है। लाखों मासूम बच्चे हसरत भरी नजरों से अभिभावकों को देख रहे हैं कि आज उन की किताब जरूर बाजार से आ जायेगी। पर सब कुछ बेकार। दो माह

स्कूल खुले हो गया, कागज का एक टुकड़ा भी नहीं नसीब है कि बच्चा कुछ लिख सके। किताब कब छपेगी इसका पता नहीं। अध्यापक भी किंकर्तव्यविमूढ़ हैं।

खेद है कि ऐसे महत्वपूर्ण मामले पर राज्य सरकारें मौन हैं। कानून और व्यवस्था सामोश है। लूट, अन्यमनस्कता अपने स्थान पर बरकरार है। कोई पुलिस या उच्च शासनाधिकारी भी नहीं है, जो सहकारी स्टोर से ब्लैक हो रही इन कापियों की रोक-थाम कर और लाखों बच्चों के जीवन से मजाक करने वाले लोगों को दंडी सजा दे। यह एक बहुत बड़े लोक महत्व का प्रश्न है। मैं इस पर शीघ्र कार्यवाही करने को मांग करता हूँ।

(iii) THREATS TO WEAKER SECTIONS AND S.C. AND S.T.: PEOPLE TO JOIN AGITATION ABOUT BAGHPAT INCIDENT.

SHRI RAJESH PILOI (Bharatpur): I have to bring to Government's notice—

(1) that a group of political vested interests have threatened terrible consequences if the weaker sections, Scheduled Castes and Tribes of Kirthal, P.S. Chaprol District, Meerut did not join any agitation about Baghpat incident;

(ii) that the poor residents of the villages have already been stopped from taking their cattle to water ponds, getting rations from the village ect;

(iii) that a fine of Rs. 25.00 and Rs. 10.00 each has been extracted from those who procured rations from the nearby villages;

(iv) that as such, this community of about 250 people of weaker sections is living in terror, a state of seige and stravation and is being compelled to participate in a political agitation against the Government at gun point.